

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
GOMATI JUDICIAL DISTRICT, UDAIPUR.**

No. F. 4(82)-DJ/G/UDP/2017/3955-62

May 3rd of 2017.

//_N_O_T_I_C_E_//

The date of submission of application from willing Advocates practicing under respective Bar Associations of Udaipur & Amarpur, Notified vide No. F.4(82)-DJ/G/UDP/2017/3755-62 Dated 25th of April 2017, for the empanelment as "**Advocate Commissioners**" under the Gomati Judicial District, **is hereby further extended for 7 days i.e upto 08th May 2017.**

mj 3.5.17

(S. Datta Purkayastha)

(CHAIRPERSON)

**DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**

Copy for information to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The Addl. District & Sessions Judge, Gomati District, Udaipur;
3. The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur;
4. The President, District Bar Association, Udaipur/ Amarpur, Bar Association, with a request to circulate the contents of the Notice among the advocates practicing under their respective Bar Associations;
5. The System Officer, of this establishment for uploading the said Notice in the official website of the Gomati Judicial District;
6. NOTICE BOARD of this establishment; and
7. ORDER BOOK.

mj 3.5.17

(CHAIRPERSON)

**DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**